

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R.Krishnamoorthy, Member**

Petition No. 16/2006

In the matter of

Dispute relating to apportionment of capacity charges of three NTPC Stations among the beneficiaries for the month of October 1998.

And in the matter of

Grid Corporation of Orissa Ltd., Bhubaneswar **Petitioner**

V e r s u s

1. NTPC Ltd, Patna.
2. Eastern Regional Electricity Board, Kolkata.
3. Bihar State Electricity Board, Patna.
4. West Bengal State Electricity Board, Kolkata.
5. Damodar Valley Corporation, Kolkata.
6. Jharkhand State Electricity Board, Ranchi.
7. Power Department, Govt. of Sikkim, Gangtok
8. Tata Iron Steel Co. Ltd., Mumbai
9. Ferro Alloys Corporation Ltd., Bhubaneswar **Respondents**

Petition No. 152/2007

And in the matter of

An application challenging the energy bill of GRIDCO for the period November 1998 in respect of drawal of NTPC power during off-peak hours.

And in the matter of

M/s Ferro Alloys Corporation Ltd.... **Petitioner**

Vs

1. Grid Corporation of Orissa Ltd., Bhubaneswar
2. NTPC Ltd, Patna
3. Eastern Regional Electricity Board, Kolkata **Respondents**

Petition No. 153/2007

And in the matter of

An application challenging the energy bill of GRIDCO for the period November 1998 in respect of drawal of NTPC power during off-peak hours.

And in the matter of

M/s Tata Steel Ltd.
Vs

Petitioner

1. Grid Corporation of Orissa Ltd., Bhubaneswar
2. NTPC Ltd, Patna
3. Eastern Regional Electricity Board, Kolkata

.Respondents

The following were present:

1. Shri R.K. Mehta, Advocate, GRIDCO.
2. Ms. Suman Kukrety, Advocate, GRIDCO
3. Shri Ashok Parija Sr. Advocate, FACOR & TSL
4. Shri R.P.Mohanty, Advocate, FACOR & TSL
5. Shri R.M. Patnaik, Advocate, Tata Steel/FACOR.
6. Ms. H.Patnaik, Tata Steel
7. Shri M.V.Rao, FACOR
8. Shri Mohan Jha, ERPC.
9. Shri M.G. Ramchandran, Advocate, NTPC
10. Shri Anand Ganesan, Advocate, NTPC
11. Shri S.K.Sumai, NTPC
12. Shri V. Kumar, NTPC
13. Shri S.N. Goel, NTPC.

**ORDER
(DATE OF HEARING: 29.1.2008)**

Part heard.

2. Adjourned these petitions to 18.3.2008.

**Sd/-
(R.KRISHNAMOORTHY)
MEMBER
New Delhi dated 30th January 2008**

**sd/-
(BHANU BHUSHAN)
MEMBER**